

बाग़ तथा चाइबासा को रेल मार्ग से जोड़ने का विचार रबर्त है ;

(ख) यदि हाँ, तो कब तक ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

रेल मंत्रालय में राज्य मंत्री (श्री ली० के० जाफ़र शरीफ़) : (क) से (ग) हजारी बाग़ टाउन को बड़ी लाइन से जोड़ने संबंधी सर्वेक्षण कार्य पहले से ही चल रहा है।

दुम्भा को बड़ी आमान को लाइन पर लाने के संबंध में हाल ही में एक सर्वेक्षण किया गया है और सर्वेक्षण रिपोर्ट की जांच की जा रही है। जांच पूरी होने के बाद ही इस संबंध में आगे कार्रवाई की जायेगी बशर्ते कि इसके लिए योजना आयोग अपनी स्वीकृति प्रदान कर दे तथा संसाधन उपलब्ध हों।

संसाधनों की भारी तंगी के कारण, फिलहाल गोइडा और चाइबासा जिलों के लिये लाइन बिछाने का कोई प्रस्ताव नहीं है।

Unrecognised medical colleges

229. SHRI SHANKER SINH VAGHELA:

SHRI KAILASHPATI MISHRA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of those medical colleges in each State whose M.B.B.S degrees are now not recognised by the Medical Council of India and the number of students affected in each case; and

(b) what steps Government are taking in this regard and what are the results thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b) Out of the 106 medical colleges who M.B.B.S. qualifications stood recognised by the Medical Council of India, the Medical Council India found on inspection that the facilities provided by way of staff, building, hospital, equipment, library and laboratory, etc. of nine colleges were not adequate. These colleges were advised to remove the deficiencies. The compliance reports received from them would be taken into account by the Medical Council of India for according recognition/approval to their medical qualifications.

There are five more medical colleges which were started recently and one of these has approached the Council for the purposes of recognition of its medical qualifications.

Sale of cow beef in five star hotels

230. SHRI SHANKER SINH V. GHELA:

SHRI MUKHTIAR SINGH MALIK:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in the Nav Bharat Times of 8th April, 1984 to the effect that there been sale of cow beef in five star hotels in the Capital;

(b) whether any inquiry has since been conducted; and

(c) what action Government have taken to stop sale of beef in the hotels in the Capital and in other parts of the country?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI): (a) to (c) The requisite information is being collected and will be laid on the Table of the Sabha.